S.No.22

IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
14-03-2023 AT **10:30 AM**

IA (CA) 103/2022 in Company Appeal/09/2022
u/s. 59 of Companies Act, 2013

IN THE MATTER OF:
Hasmukh Kjanubhai Shah **…Petitioner**

VS

Aurobindo Pharma Ltd **…Respondent**

C O R A M:-
DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

O R D E R

IA (CA) 103/2022

Learned Counsel Sri Praveen appeared for the applicant and requested time to upload the written submissions in the e-portal. Application is directed to comply the same before the next hearing date and also serve the copy to the Respondent.

Matter is adjourned to 29-03-2023.

Sd/- Sd/-
MEMBER (T) **MEMBER (J)**

Vamsi